23 eo hru,

MR. SPEAKER: I will look into the matter.

Papers Laid

SHRI KANWAR LAL GUPTA (Delhi Sadar): Seing the Chairman of the Committee, I want to make a submission.

मेरा कहना यह है कि जो माननीय सदस्य ने कहा है, वह बहुत गंभीर बात है। हमारी कमेटी थे: सामने कई-कई साल के बाद रिपोर्ट प्राती हैं भीर उसका परिणाम यह होता है कि जो कुछ मदन या सदस्य देख सकते हैं कि उसने क्या गड़वड़ है, क्या ठीक है, वह नहीं देख पाते, उसका उटक्य खल्म हो जाता है।

कई प्राइवेट या गवनंमेंट की ऐसी इंस्टीट्यूणन्स हैं जिनमें स्टेट या मेंटर का रुपया लगा है, जनकी 7, 8 साल के बाद रिपोर्ट माती हैं । कोई हाउस की ऐसी कमेटी नहीं है जो उनकी एक्टिविटीज को वाच करे । कई बार देर में एपोर्ट नाने का उद्देश्य यह भी होता है कि 7, 8 साल के बाद लामी ताकि जो गड़बड़ी हो. जसकी कोई देख नहां सके ।

हमारी कमेटी इतना ही देखती है कि रिपोर्ट ठीक समय पर बाई है या नहीं । बगर नहीं बाई तो कह देते हैं कि गलती हो गई, नहीं बाई । इमसे ज्यादा कुछ नहीं हो सकता है ।

भेरी प्रार्थना है कि इस कमेटी के परब्यू को थोड़ा बढ़ाना चाहिए ताकि यह कमेटी, कहा पर गड़बड़ है, कहां ठीक है, कहां ठीक नहीं है, जैसे हाउस की दूसरा कमेटीब देखती हैं, यह कमेटी भी जो कर सके भीर सदन के से मार्थ स को कि इसमें नशा गड़बड़ है । भापकी मुखना के लिए मैं यह प्रार्थना करना चाहता है।

SHRI SURJIT SINGH BARNALA: There are two types of reports being laid today. One is in item 2(a) "Review

(Hindi & English versions) by Government on the working of the Kerala Agro Industries Corporation for the year 1975-76". There is not much delay in that. But my hon. friend is referring to item 2 (b)—"Annual Report (Hindi version) of Orisas Agro Industries Corporation Limited, Cuttack, for the year 1968-96". But he has not read out what follo 'a, viz., "along with the audited accounts and the comments of the Comptroller and Auditor General thereton".

All that has taken time, and that has been explained.

MR. SPEAKER: The delay of nearly g years is too much.

SHRI KANWAR LAL GUPTA: The Minister should not be allowed to explain these reasons. It is for the Committee to see why delay has taken place.

SHRI SURJIT SINGH BARNALA: It was only mentioned that it was a report, "along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon,"

MR. SPEAKER: Even then o years' delay is something unpardonable. But of course, you are not responsible. Somethody else may be responsible. At least in future, these reports should be placed on the Table of the House as early as possible. The Auditor General must have asked for the report earlier.

We will look into the matter and see how we can expedite things. If you can give it in writing, we can see how it can be stream-lined.

Annual Report of National Productivity

Council for 1976-77

क्षम तथा संसदीय कार्य अत्रालय में राष्ट्र मत्त्री (श्री लारं। साय): प्रध्यक्ष महोदय, मैं श्री जार्ज फ़र्तान्डीज की थोर से राष्ट्रीय उत्पादकता परिषद्, नई दिल्ली के वर्ष 1976-77 के वाधिक प्रतिवेदन (हिन्दी तथा भ्रंपेजी संस्करण) की एक प्रति सभा पटल पर रखता हूं। [Placed in libray. See No. LT-1429 77].

REVIEW AND ANNUAL REPORT OF BHARAT ALUMINUM CO. LTD., FOR 1976-77

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK) : I beg to lay on the Table a copy each of